

F.No. 19-08/CPIO-NDCESTAT/ 2024
Customs Excise And Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi

I.D. No. 19-07/2024
Date: 02.12.2024

To

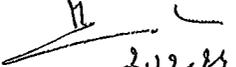
Shri Satyavir Singh
H.No. 660 Post Gujarwas
Distt. Mahendar Garh
Haryana-123021

Sub: Information sought under Right to Information Act, 2005.

Sir,

1. Reference to your letter No. R20011/103/2024-CESTAT-DOR dated 23.10.2024.
2. Annexed herewith the reply of RTI application as received from the Administration Section of this office vide letter No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol-IV dated 29.11.2024. It is submitted that this office is uploading the information suo-moto related to this office on it's official website- <https://cestat.gov.in/noticestatis#> under the head of "Notice/Circular/Tender/RTI".
3. This is for your further necessary action, please.

Yours faithfully,


2.12.24
(Mukesh Gupta)
Deputy Registrar

Copy to:

1. Shri Kuldeep Chaudhary, CPIO & Under Seretary (Ad.IC), Ministry of Finance, Department of Revenue, New Delhi
2. Internal copy to Computer Section, for upload & Return CESTAT, New Delhi.

F.No. 33/RTI/MISC/CESTAT-ND/Admn.2018-Vol.IV
Customs Excise & Service Tax Appellate Tribunal
West Block No.2, R.K. Puram, New Delhi - 66

Dated : 28.11.2024
CPIO I.D. No. ~~19~~-07/2024

Sub: Information under the RTI Act, 2005 - reg.

With reference to the RTI application filed by Shri Satyavir Singh dated 23.10.2024 and transferred by Ministry of Finance on 28.10.2024 in CPIO I.D. No.. 21-05/2024, the relevant informations are as under:

1. How many working and retired employees are there in Govt. of India at present.

In CESTAT, the working strength at present is 306.
Retired employees - 310

2. How many Govt. employees were appointed and retired during 1998 to 2004, 2004 to 2014 and 2014 to 2024

Total appointed employees from 1998 to 2024 - 393
Total retired employees from 1998 to 2024 - 260

3. In Govt. of India how many SC, ST with 40% were appointed and how many OBC, Gen with 90% were not appointed like Doctor, UPSC, Engineer etc.

Not related to CESTAT

4. How many Paramilitary, Defense, Railway and Postal Department are there?

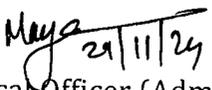
Not related to CESTAT

5. Statewise how many IPS, IAS and IRS are there in India?

Not related to CESTAT

6. Whether Central Govt. employees require referral for treatment in CGHS empanelled hospital? Whether medical bill be reimbursed if no referral is obtained?

Rules ex-facie are information and are available on the respective portal.


28/11/24
Technical Officer (Admn.)

To
CPIO, CESTAT, New Delhi